



FORM No. 4

See Rule (12)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH

## ORDER SHEET

Application No. OA 129 of 2005

Applicant (s) Kulamane Sahoo Respondent (s) Union of India & others

Advocate for Applicant (s) M/S. N.R. ROUFRAY  
S. MISRA Advocate for Respondent (s) \_\_\_\_\_

### NOTES OF THE REGISTRY

I.p.o of Rs. 50/- filed  
Copy served.  
Defects pointed out  
in scrutiny format  
may kindly be seen  
for favour of  
Registration/considera-  
tion please.

on memo  
33.3.05  
S.O.(J)  
31/3/05

~~Registrar~~

Member  
31.03.05

31/3/05

FOR Admission of  
Interim order  
Copy Served.

31.3.05 Bench

### ORDERS OF THE TRIBUNAL

REGISTER

31/3/05  
Registrar

1.4.05

I heard Shri S. Mishra, Ad. Counsel  
for the applicant, who submits to  
withdraw the O.A. with a view to  
filing a better one. The prayer  
is allowed. O.A. is disposed  
of as withdrawn. NB CASB.

Registrar  
Member (S) 1/4

Vice-Chairman